NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER PETITION NUMBER : CP/666/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : PRECISIONE MACHINE AND AUTO COMPONENTS PVT LTD NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) **DESIGNATION** SIGNATURE REPRESENTATION BY WHOM (For D. Le. MY LE AMY & D. SSOLDATES) For operational coudition Aldes and Madhumither. Coursel for the Respondent Madhumither T

Ph; 97917/1963 <u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent prayed for time to file counter. Time is enlarged at request for filing counter and also for making submissions by both the sides. Put up on 13.12.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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